

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 03.06.2022 (FRIDAY)**

**COURT –II (VIRTUAL MODE)**

**After rising of Court – IV**

**In the Court of Hon’ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Orders (For Renewal of FDR)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India & Ors.	Anuj Berry	Udayan Jain-R1
2.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora-R3
3.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
4.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
5.	Competition App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
6.	Competition App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Mohit Gouri-R3 Deeksha Manchanda-R4
7.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2
8.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
9.	Competition App. (AT) No. 99 of 2018	The Andhra Sugars Ltd. Vs. Competition Commission of India &Ors.	Avdresh Bairwa	Saurabh (R-CCI)

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